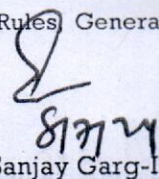


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Due to the demise of **Sh. Raj Kumar S/o Sh. Kesar Dass (EC-67626810)**, Judicial Assistant on 11.06.2024, his name is hereby struck off from the pay roll/strength of this office w.e.f. 12.06.2024 (F/N) in terms of CCS Pension Rules, General Conditions, Point-5 (2).

  
(Sanjay Garg-I)

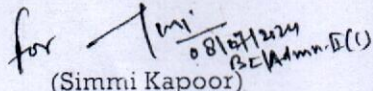
Principal District & Sessions Judge (HQs): Delhi

No. 40759-40785 /Admn-II/PF-JA&SJA/2024

Dated Delhi the 08 JUL 2024

**Copy forwarded for information and necessary action to:-**

1. The Ld. Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
2. The DDO, Accounts Branch, South-West District, Dwarka Courts, New Delhi.
3. The Leave Sanctioning Authority, South-West District, Dwarka Courts, New Delhi.
4. The concerned Pay and Accounts Office through the concerned Accounts Branch.
5. Dealing Assistants, Accounts Branch (PBR + SBR + Medical Seat + Pension Cell + Leave Seat), South-West District, Dwarka Courts, New Delhi.
6. Dealing Assistants - Recruitment Cell, ACR Cell, Seniority & Promotion Seat (JJA & SJA), Transfer & Posting Seat, (Admn. II), THC, Delhi.
7. Dealing Assistants - Vigilance Branch, General Branch, Library Branch, Computer Branch, Central & South-West District, Delhi/New Delhi.
8. The Web-Site Committee, Tis Hazari Courts, Delhi.
9. Layers Seat, Tis Hazari Courts, Delhi.
10. **Sh. Rakesh Yadav**, Welfare Officer/In-charge in Bail & Filing Section, Central District, THC, Delhi
11. **Ms. Kiran Malhotra** W/o Late Sh. Raj Kumar, R/o 22/27 A, Tilak Nagar, New Delhi.

for   
(Simmi Kapoor)

Administrative Officer (Judicial)

O/o Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.